

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

RA 343/2000
IN
OA 1162/1998

New Delhi, this the 25th day of October, 2000.

Hon'ble Mr. Justice Ashok Aggarwal, Chairman
Hon'ble Sh. Govindan S. Tampi, Member (A)

Sh. J.S.Garg
S/o Sh. G.S.Garg
R/o Type-IV/46,
North West Moti Bagh,
New Delhi - 110021

.....Applicant in person.

(.....)

V E R S U S

1. Union of India,
Through its Secretary
Ministry of Urban Development,
Nirman Bhawan,
New Delhi - 110011.
2. The Director General (Works)
Central Public Works Department
Nirman Bhawan
New Delhi - 110011
3. Sh. Y.S.Sardar
Sr. Architect.
4. Sh. N.M.Chipalkatti
Architect
5. Sh. G.K.Kaura
Sr. Architect
6. Sh. A.Sanyal
Architect
Respondents 3 to 6 through
Director General (Works)
CPWD, Nirman Bhawan
New Delhi - 110011
7. Mr. S.C.Bhatia,
Sr. Architect,
SA (DA) III
Public Works Department
M.S.O. Building
New Delhi - 110002.

.....Respondents.
(By Advocate Sh. Gajendra Giri)

O R D E R

By Hon'ble Sh. Govindan S. Tampi, Member (A)

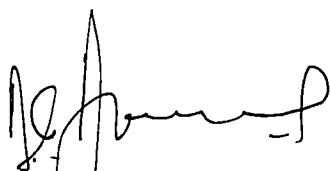
Review Application No. 343/2000 has been filed requesting the recall of the Devision Bench's decision dated 14-9-2000 in OA No. 1162/98 filed by this applicant.

(25)

2. The review application has been perused along with the impugned order. The order was an oral pronouncement made in the open Court when the applicant's and the respondents' counsel were present, after considering all the points on facts and Law which were raised. The review application does not bring out any facts or circumstances which have been committed to be considered or does not point to any error apparent on the face of the record, which would have in any way altered the decision.

3. The Review Application, therefore, fails and is accordingly dismissed. *in circulation.*


(GOVINDAN S. TAMPI)
MEMBER (A)


(ASHOK AGGARWAL)
CHAIRMAN

/VIKAS/